

The Electoral Bearer Scheme is drafted to create a transparent political funding system. The anonymity of donor is being ensured to promote use of clean money for political donations through the route of Electoral Bonds.

**Fraud by financial companies through PSBs**

†1186. SHRIMATI VIPLOVE THAKUR: Will the Minister of FINANCE be pleased to state:

(a) whether some financial companies are indulging in fraud against public through Nationalised Banks;

(b) if so, whether Government would conduct a proper inquiry into the sources of amounts deposited by the alleged company booked under case number 0047 dated 28th January, 2017 in Geeta Colony Police Station, East Delhi with Indusind Bank, Chandani Chowk Branch A/c number 100026748028 and 100027131012, Canara Bank, Green Park Extension branch A/c number 0350101019946 and Syndicate Bank, Geeta Colony branch A/c number 91352010032429, and take appropriate action; and

(c) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) to (c) All cases of frauds in banks amounting to Rupees one lakh and above are to be reported to Reserve Bank of India (RBI) as per its Master Directions/Circulars on Monitoring of Frauds. With regard to financial companies indulging in fraud against public through Nationalised Banks, RBI has stated that it does not have any specific information.

A case number 0047 dated 28th January, 2017 has been registered in Geeta Colony Police Station. The matter is under investigation by the police.

**Improvement in direct tax collections**

1187. SHRI K.R. ARJUNAN: Will the Minister of FINANCE be pleased to state:

(a) whether the direct tax collections during the first nine and half months of the current fiscal have risen by 18.7 per cent to ₹ 6.89 lakh crore;

(b) if so, the details thereof;

(c) whether there has been consistent and significant improvement in the position of direct tax collections during the current fiscal;

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†Original notice of the question was received in Hindi.

(d) whether the growth rate of total gross collections has improved from 10 per cent in quarter one to 10.3 per cent in quarter 2 to 12.6 per cent in quarter three and 13.5 percent as on January 15, 2018; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) Yes Sir.

(b) The details of direct taxes collection during the first nine and half months *i.e* up to 15th January, 2018 are as under:—

(₹ in crores)

Net Direct Tax collections as, on 15th January, 2017	Net Direct Tax collections as on 15th January, 2018*	Growth rate of Net collection
1	2	3
5,80,793	6,89,243	18.7%

\* Provisional.

Source: Pr. CCA, CBDT.

(c) Yes Sir.

(d) and (e) The details of quarter-wise total gross direct taxes collection in the current financial year *vis-a-vis* in comparison to the last financial year are as under:—

(₹ in crore)

Quarter ending	Total Gross direct taxes collection 2016-17	Total Gross direct taxes collection 2017-18*	Growth in %
June	1,82,540	1,97,809	8.4%
September	4,22,320	4,65,933	10.3%
December	6,82,590	7,68,615	12.6%
15th January	7,14,971	8,11,339	13.5%

\* Provisional.

Source: Flash Figure Pr. CCA, CBDT.